

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

OA/020/475/2018

Date of Order : 11.07.2018

Between:

1.M. Siva Prasad Babu,
S/o. Sambasiva Rao,
Aged about 43 years,
Occ: Sub Postmaster, Gr-C,
Inagudurupet Sub Post Office,
Machilipatnam – 521 001.

2.Ch. Rajesh, S/o. Adinarayana Rao,
Aged about 41 years,
Occ: Sub Postmaster, Gr-C
Brahmapuram Sub Post Office, Pedana,
Krishna District – 521 366.

..... Applicants

AND

1. Union of India rep. by its
Secretary, Department of Posts, Dak Bhavan,
Sansad Marg, New Delhi -1.
2. The Chief Postmaster General,
Andhra Pradesh Circle, Krishnalanka,
Vijayawada, Krishna District – 520 013.
3. The Postmaster General, Vijayawada Region,
Gandhinagar, Vijayawada,
Krishna District – 520 003.
4. The Superintendent of Post Offices,
Machilipatnam Division,
Machilipatnam – 521001.

..... Respondents

Counsel for the Applicants : Dr. Raghu Kumar, Advocate

Counsel for the Respondents : Mrs. Megha Rani Agarwal, Addl. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER

ORAL ORDER

{ Per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }

Learned counsel appearing for the Applicants seeks permission to withdraw the O.A. with liberty to file a fresh one. Therefore, the O.A. is dismissed as withdrawn with liberty to file a fresh one. No order as to costs.

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

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